

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.28/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BOXCOWORLD PRIVATE LIMITED V/S ALMIGHTY INFRAHEIGHTS PRIVATE LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rishi Sood, Adv.

: For the Operational Creditor

Sh. Shubham Agarwal, Adv.

: For the Corporate Debtor

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Corporate Debtor has put in appearance and seeks a last opportunity for filing reply within a period of two weeks.
- 2.** Let the reply be filed within a period of two weeks positively with advance copy to be supplied to the other side. This would be the last opportunity granted for filing reply, failing which the right to file reply would be struck off without having to pass any specific order in that regard.
- 3.** The matter is adjourned for further hearing on 27th August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*